

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 67/(MAH)/2016  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016


NAME OF THE PARTIES: M/s. Man Industries (India) Ltd.  
V/s.  
M/s. Man Industries (India) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Harish Pandya, Mr. Rajmani Vame, Mr. Meet Vora, Mr. Rajmani Vame, 1/b Mr. Navdeep Vora & Aso. Adv. for Petitioners		
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2.	Mr. Prateek Sakseria 1/b Kanga & Company Advocates for Respondent No. 1	Counsel	
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3.	Mr. Vishal Maheshwari Ms. Zaibaa Thingna 1/b Khaitan Legal Associates Respondent No. 8		
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**Order**

**C.P No. 67/397-398/NCLT/MB/MAH/2016**

1. Both the parties are present.
2. At request of the parties, list this matter on 19.10.2016.

**sd/-**

**M. K. SHRAWAT**  
Member (Judicial)

**sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

Dated: 30<sup>th</sup> August, 2016.